

**GOVERNMENT OF INDIA  
STEEL  
LOK SABHA**

UNSTARRED QUESTION NO:225  
ANSWERED ON:05.08.2013  
CORPORATE SOCIAL RESPONSIBILITY  
Das Shri Ram Sundar;Karwariya Shri Kapil Muni

**Will the Minister of STEEL be pleased to state:**

- (a) whether the public sector steel undertakings and private steel companies have been allocating funds for taking up projects under the Corporate Social Responsibility (CSR) scheme;
- (b) if so, the details of the total funds allocated and projects undertaken by these companies under this head during each of the last three years and the current year along with the present status thereof, company and State-wise;
- (c) whether the Government has laid down any specific norms regarding the utilization of funds under the CSR and if so, the details thereof;
- (d) whether the complaints of gross irregularities in the awarding of contracts and execution of these projects has been received; and
- (e) if so, the details thereof along with the action taken by the Government in this regard?

**Answer**

THE MINISTER OF STEEL (SHRI BENI PRASAD VERMA)

(a)&(b): Under the Corporate Social Responsibility (CSR) scheme, the public sector steel manufacturing undertakings, namely, Steel Authority of India Limited (SAIL) and Rashtriya Ispat Nigam Limited (RINL) are allocating funds for the CSR activities, as per the guidelines prescribed by the Department of Public Enterprises (DPE). The details of funds allocated by these companies under CSR scheme during the last three years are as under:

( Rs. in Lakhs)

Year	SAIL	RINL
2010-11	9400	1540
2011-12	6400	1200
2012-13	4200	750

Steel is a deregulated sector and, therefore, information about the CSR funds of private sector steel companies are not maintained in the Ministry of Steel.

The projects implemented under the CSR relate to water supply arrangement, construction of school buildings, supply of educational materials in schools, electricity facility, solar lighting system, health and family welfare, irrigation facilities, sanitation and public health, relief to victims of natural calamities, imparting vocational training etc. These projects are located in the States of Chhattisgarh, Odisha, West Bengal, Jharkhand, Andhra Pradesh, Bihar etc. Funds under the CSR scheme are not allocated State-wise.

(c) As per the existing guidelines issued by the DPE in April 2013, all profit making Central Public Sector Enterprises (CPSEs) are required to make a budgetary allocation for CSR schemes as per details given hereunder:

PAT of CPSE      Range of Budgetary allocation for CSR activities  
in the previous year      (as % of PAT in previous year)

- (i) Less than Rs. 100 Crore      3%-5%  
(ii) Rs. 100 Crore to Rs.500 Crore      2%-3%  
(iii) Rs. 500 Crore and above      1%-2%

In the guidelines, the thrust of CSR and Sustainability is on capacity building, empowerment of communities, inclusive socio-economic growth, environment protection, promotion of green and energy efficient technologies, development of backward regions/districts etc.

(d)&(e): Sporadic complaints about CSR activities are received from time to time. These complaints as and when received are referred to the concerned authorities for taking appropriate action in the matter.